

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2020 (WEDNESDAY)

In the court of the Registrar (Virtual Mode)

11:30 AM

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2179 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Sri Kaustuv Ray Vs. State Bank of India & Anr.	Sreenita Ghoshdastidar

Copy to: -

- 1. Notice Board**
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By Order
-sd/-
Assistant Registrar